

MINUTES OF EFC NO. 08/AM12 DATED 17.11.2011

Meeting No. 08/AM12 of EXIM Facilitation Committee (EFC) was held at 10.30 A.M. on 17.11. 2011 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. | Shri K.K. Tiwari, IA, | D/o Heavy Industry |
| 2. | Shri A.K. Agarwal, Addl. Indl. Advisor | C&PC |
| 3. | Shri K.K. Sinha, IA | DIPP |
| 4. | Shri D.N. Mathur, Consultant | D/o Pharmaceuticals |
| 5. | Shri Ishwar Singh, Dy. DG | DGFT |
| 6. | Mrs. Amarjeet Sroa, FTDO | DGFT |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion.

3.1 Following **22** (Twenty Two) requests for import were **approved:-**

Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision.
		PART-I (AHD&F)				
1	8	Kerala Livestock development Board Ltd, Thiruvananthapuram 01/53/162/437/AM-12/K-6/IC	11.07.2011	Bovine frozen semen straws from Holstein Friesian (HF) breed of cattle---8000 Nos	6.91	As per the recommendation of D/o AHD&F vide O.M. No.102-86/2010-Trade dated 31.10.2011.
2	32	Haryana Livestock Development Board, Panchkula 01/53/8/310/AM12/H-25/IC	22.9.2011	40,000 Straws Holstein Fresian Frozen Semen Straws	45.92	As per recommendation of D/o AHD&F vide O.M. No. 102-140/2011-Trade dated 25.10.2011.
		PART-II (C&PC)				
3	5	Sona Synthetics Products, Vapi 01/53/162/188/AM-12/S-23/IC	19.5.2011	Cerium Chloride---15000Kgs	283.5	D/o C&PC vide O.M. No.CI-40015/5/2011-30 dated 3.10.2011 recommended for allowing import of 9500 Kgs Cerium Chloride against 15,000 Kgs as applied for. Accordingly, the Committee allowed import of only 9500 Kgs.
		PART-III (DEFENCE)				
4	1	Tata Motors Limited, Mumbai 01/53/8/425/Am-11/T-30/IC	23.12.2010	Parts of light Bullet Proof Vehicles-06 Nos	12.12	As per the recommendation of Min. of Defence vide OM No.18(3)/2011/D(S-III) dated 9.11.2011 for R&D purpose.

PART-IV (DGCA)						
5	2	Nehru College of Aeronautics & Applied Science, Coimbatore 01/53/8/375/AM12/N-22/IC	3.10.2011	1965 Hawker HS 125, unairworthy unserviceable used aircraft-----01 No.	78.5	DGCA vide letter No 20-717/89-AI(II) dated 14.9.2011 conveyed no objection for import of subject items subject to the condition that the same may be utilised for training of AME Students. Accordingly, the Committee acceded to the request.
Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision.
PART-V (DHI)						
6	2	Sandvik Asia Pvt Ltd, Pune 01/53/8/349/AM12/S-92/IC	18.10.2011	used tools & accessories-----325	81.25	The Committee noted that the applicant proposed to import tools and accessories for R&D purpose only. Therefore, the Committee approved the case subject, however, to the condition that the goods to be so imported should be its own manufactured goods and would be used for R&D purposes.
PART-VI (DIPP)						
7	2	Sundaram Industries Ltd, Chennai 01/53/8/217/AM12/S-67/IC	8.8.2011	Tyre Buffing Powder----3000 MTs	283.61	As per the recommendation of DIPP U.O. No. 9/24/2011-TSW dated 14.11.2011.
PART-IX (MOEF)						
8	8	Kavita Overseas Pvt Ltd, Delhi 01/53/8/309/AM12/K-15/IC	27.9.2011	Lead Battery Plates covered by ISRI code RAILS (with or without lugs)-4000 MTs	1620	As per the recommendation of MOEF vide O.M. No.23-62/2009-HSMD dated 19.7.2010 subject to the condition that the same would be used for inhouse production only.
PART-X MOEF (O)						
9	1	Ingersoll-Rand International India Ltd, Mumbai	25.10.2011	Split AC with R-22 Gas 35000 MTs	4950	As per the recommendation of MOEF vide O.M. No. 23-62/2009-HSMD dated 19.7.2010 subject to the condition that the same would be used for inhouse production only.

		India Ltd, Mumbai 01/53/8/358/AM12/I-22/IC		Gas--25000 NOS.		OT MOEF O.M. No.11/1/2011-OC dated 2.11.2011.
19	3	Stallion India Fluorochemicals Private Ltd, Mumbai 01/53/8/344/AM12/S-88/IC	14.10.2011	Recycled Halon 1211---30 MT	441	As per the recommendation of MOEF O.M. No.11/5/2011-OC dated 21.11.2011.
11	4	Panasonic India P Ltd., Chennai 01/53/8/388/AM12/P-24/IC	9.11.2011	450,000 Sets Air Conditoners containing R-22 Gas	58632	As per the recommendation of MOEF O.M. No.11/1/2011-OC dated 9.11.2011.
12	6	Meet Refrigeration, Mumbai 01/53/8/386/AM12/M-38/IC	8.11.2011	29,000 Kgs HFC 134 Gas	99.9	As per the recommendations of MOEF O.M. No.11/2/2011-OC dated 9.11.2011.
		PART- XII (PESO)				
13	4	Schlumberger Asia Service Limited, Navi Mumbai 01/53/162/777/AM12/S-84/IC	30.9.2011	Explosives as detailed in the application	97.44	As per the recommendations of PESO O.M. No.E-25(38)60/2009/IV dated 31.10.2011
14	5	Baker Hughes Singapore Pte, Mumbai 01/53/8/347/AM12/B-19/IC	17.10.2011	Explosives as detailed in the application	77.24	Approved as per the recommendations of PESO O.M. No.E- 25(38)114/2009/IV dated 24.10.2011
15	6	Baker Hughes Singapore Pte, Mumbai 01/53/8/346/AM12/B-18/IC	17.10.2011	Explosives as detailed in the application	25.91	Approved as per the recommendations of PESO O.M. No.E- 25(38)114/2009/IV dated 24.10.2011
16	7	CAIRN Energy India Pty Ltd, Gurgaon 01/53/8/339/AM12/C-27/IC	12.10.2011	fuzes, detonating-- -100, Articles, Explosives---2000 FT	4.19	Approved as per the recommendations of PESO O.M. No.E-25(38)54/2009/IV dated 21.10.2011.
Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision.
		PART-XVII(Atomci Energy)				
17	1	Jasch Industries Ltd., New Delhi 01/53/8/377/AM12/J-16/IC	4.11.2011	Radioactive Material SR 90, Beta Source (VZ 2523-001)	5.44	The Committee noted that as per Notification No. 80 dated 17.10.2011, import of Radioimmunoassay kits intended for diagnosis of disease or disorders in human beings or animals is
18	2	Jasch Industries Ltd., New Delhi 01/53/8/377/AM12/J-16/IC	12.10.2011	Isotope KR 85 Beta Source 7.4 GBq (2000 GBq)	10.47	

19	3	01/53/8/336/AM12/J-12/IC Jasch Industries Ltd., New Delhi	19.9.2011	(200 mCi) Isotope KR 85 Beta Source 7.4 GBq (200 mCi)	4.1	Human beings or animals is 'Free' subject to prior permission of AERB. However, in these cases imports are meant for industrial application. Therefore, applicants require specific permission from DGFT. AERB has granted regulatory consent to import and handle the item with a validity of one year. Therefore, the Committee allowed import of the subject items.
20	4	01/53/8/297/AM12/J-11/IC Jasch Industries Ltd., New Delhi	21.10.2011	Radioactive Material SR 90,	0.71	
21	5	01/53/8/354/AM12/J-15/IC Galaxy Oncology Associates P Ltd., Delhi	29.8.2011	IR192 Radioactive Source	1.38	
22	6	01/53/8/247/AM12/G-24/IC Priyamvada Birla Cancer Research Institute, Bhopal	18.8.2011	One Iridium Wire Transport Container	0.52	
		01/53/162/643/aM12/P-20/IC				

3.2 Following 79 applications for import were deferred.

Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs. Lakh	Decision
		PART-I (AHD&F)				
	1	Dikai International, Kolkatta 01/53/162/898/AM11/D-17/IC	11.01.2010	Live Fresh Water Fish Pangas---200 MT	228	Due to non – receipt of comments from AHD&F
	2	Dundlod International, Jaipur 01/53/162/1265/AM11/D-22/IC	01.02.2011	4 Doses Horse Semen	4.5	Due to non – receipt of comments from AHD&F
	3	Jai Research Foundation, Mumbai 01/53/8/498/AM11/J-19/IC	08.02.2011	Male & Female Beagles Dogs-- 200 Nos	96.75	Due to non – receipt of comments from AHD&F
	4	Sher-e-Kashmir, University of Agricultural Sciences and Technology of Kashmir, Srinagar 01/53/162/1495/AM11/S-117/IC	28.03.2011	Frozen Semen of Boer Goat---100 Straws	379	Due to non – receipt of comments from AHD&F
	5	Lupin Ltd, Mumbai 01/53/8/23/AM12/L-1/IC	18.04.2011	Beagles (Male & Female) ---132 Nos	56.89	Due to non – receipt of comments from AHD&F
	6	Atif Animal Husbandry, Raigad 01/53/162/122/AM12/A-9/IC	03.05.2011	Live Goat & Sheep----- --21 Nos	5	Due to non – receipt of comments from AHD&F
	7	Kerala Livestock development Board Ltd, Thiruvananthapuram 01/53/162/436/AM-12/K-5/IC	11.07.2011	Bovine sexed frozen semen straws from holstein friesland (HF) breed of cattle--250 Nos	6.39	Due to non – receipt of comments from AHD&F
	9	Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/163/AM-12/S-	13.7.2011	Male & Female Beagles Dogs (4-7 months old)---60 Nos	27.43	Due to non – receipt of comments from AHD&F

		53/IC				
1	10	TCG Life Sciences Ltd, Kolkata 01/53/8/196/AM-12/T-17/IC	28.7.2011	Animal Liver Microsomes Pooled Male & Female Monkey---250 Nos	27	Due to non – receipt of comments from AHD&F
0	11	Raptakos, Brett & Co. Ltd, Mumbai 01/53/8/208/AM-12/R-16/IC	01.08.2011	Stallion----01, Broodmares---15	1400	Due to non – receipt of comments from AHD&F
Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs. Lakh	Decision
1	12	Sipra Labs Ltd, Hyderabad 01/53/8/280/AM12/S-79/IC	12.09.2011	Beagle Dogs-----12 Nos	5.57	Due to non – receipt of comments from AHD&F
2	13	Tata Institute of Fundamental Research, Mumbai 01/53/8/300/AM12/T-19/IC	20.09.2011	Drosophila Melanogaster Files (Strains/Lines)---3000 Vials	3.22	Due to non – receipt of comments from AHD&F
3	14	Hazara Stud Farm, Ambala 01/53/8/311/AM12/H-26/IC	23.09.2011	Broodmares-----50 Nos	1008.75	Due to non – receipt of comments from AHD&F
4	15	Gloverm Consulting Pvt Ltd, Bangalore 01/53/8/240/AM12/G-23/IC	24.08.2011	Processed Meat Farm Grown venison bred in captivity. Not included in WLP A-1972---- -2000 LBS	14.4	Due to non – receipt of comments from AHD&F
5	16	Vikram Agarwal, Mumbai 01/53/8/316/AM12/V-16/IC	28.09.2011	Riding Horse (Gelding)- --01 No	10.89	Due to non – receipt of comments from AHD&F
6	17	Tohana Stud Farm, Tohana 01/53/8/317/AM12/T-20/IC	28.09.2011	Stallion----01 Nos., Broodmares-----6 Nos.	72	Due to non – receipt of comments from AHD&F
7	18	Mizoram Govt. Directorate of Animal Husbandery & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine----70 Units/Nos.	65.52	Due to non – receipt of comments from AHD&F
8	19	Institute of Microbial Technology, Chandigarh 01/53/8/332/AM12/I-21/IC	5.10.2011	Mice (100 breeding pairs each of BALB/c and C57BL/6 --400 Nos.	5.13	Due to non – receipt of comments from AHD&F
9	20	National Institute of Immunology, New Delhi 01/53/8/327/AM12/N-19/IC	03.10.2011	Live Mice-----122 Nos.	7.4	Due to non – receipt of comments from AHD&F
10	21	Uttarakhand Livestock Development Board, Dehradun 01/53/8/329/AM12/U-5/IC	04.10.2011	Frozen Bovine Semen of HF and Jersey Bulls---6100 Units(Straws)	10.06	Due to non – receipt of comments from AHD&F
11	22	Qayyum Ibrahim Abbas, ...	29.09.2011	Baby Ostrich-----2	Not Given	Due to non – receipt of

		Sikar 01/53/162/522/AM12/Q-1/IC		Nos.	Given	comments from AHD&F
2	23	Ranbaxy Laboratories Ltd, Gurgaon 01/53/8/356/AM12/R-24/IC	21.10.2011	Mice (10 weeks old), male & female)--40 Nos.	2.79	Due to non – receipt of comments from AHD&F
3	24	Anil Sonaji, Hyderabad 01/53/8/342/AM12/A-39/IC	13.10.2011	Guinea Pig--10 Nos., Mormoset----2 No.	0.68	Due to non – receipt of comments from AHD&F
4	25	Smt. R. Padmaja, Hyderabad 01/53/8/333/AM12/P-23/IC	07.10.2011	Psittaciformes (Parrots)----5 Nos.	0.46	Due to non – receipt of comments from AHD&F
5	26	Fuzzy Wuzzy, Bangalore 01/53/162/875/AM12/F-9/IC	17.10.2011	Russian Tortoise--01, Sun Parakeet-----01	0.08	Due to non – receipt of comments from AHD&F
6	27	Uttarakhand Livestock Development Board, Dehradun 01/53/162/338/AM12/U-6/IC	10.10.2011	Frozen Bovine Semen of HF and Jersey Bulls---6100 Units(Straws)	10	Due to non – receipt of comments from AHD&F
7	28	Advinus Therapeutics Ltd, Bangalore 01/53/8/359/AM12/A-43/IC	25.10.2011	Beagle Dogs(Male & Female)-----276 Nos.	187.53	Due to non – receipt of comments from AHD&F
8	29	Shantha Biotechnics Ltd, Hyderabad 01/53/162/828/AM12/S-89/IC	14.10.2011	MICE (all male or all female)--7000 Nos.	99.38	Due to non – receipt of comments from AHD&F
Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs. Lakh	Decision
9	30	Manjri Horse Breeders Pvt Ltd, Mumbai 01/53/8/348/AM12/M-35/IC	18.10.2011	Broodmares (live Horse)--12 Nos.	500	Due to non – receipt of comments from AHD&F
10	31	Villoos Greenfield Farms, Pune 01/53/8/376/AM12/V-18/IC	04.11.2011	Stallion-01 Nos.	1000	Due to non – receipt of comments from AHD&F
11	33	TCG Lifesciences Ltd., Kolkata 01/53/162/886/AM12/T-22/IC	28.10.2011	700 Nos. Rats	25.52	Due to non – receipt of comments from AHD&F
12	34	Sun pharma Advanced Research Co. Ltd, Baroda 01/53/8/314/AM-12/S-83/IC	27.9.2011	60 Nos. Beagle Dogs	41.61	Due to non – receipt of comments from AHD&F
13	35	Softgel Healthcare P Ltd., Chennai 01/53/162/180/AM12/S-22/IC	1.11.2011	1. Omega 3 Fish Lipid Oil (Fish Body Oil – Refined) – EPA 30% & DHA 20% 2. Omega 3 Fish Lipid Oil (Fish Body Oil – Refined) – EPA 18% & DHA 12%	569.13	The Committee noted that D/o AHD&F has recommended, in principle, the import of Fish body Oil (Refined). However, the specifications recommended by them

				3. Omega 3 Fish Lipid Oil (Fish Body Oil – Refined) – EPA 10% & DHA 40% 4. Salmon Oil (Fish Body Oil – Refined) EPA 18% & DHA 12%		are free as per ITC(HS) Code and need no licence. The firm has requested for import of Fish Body Oil (Refined) with different specifications. The Committee also noted that a reference dated 1.9.2011 was sent to D/o AHD&F clearly indicating the specifications sought by the firm on which no reply has been received, as yet. Therefore, the Committee decided to remind the D/o AHD&F for sending clear recommendation in reply to DGFT's letter dated 1.9.2011.
		PART-II (C&PC)				
i4	1	SRF Engineering Plastics Business, Chennai 01/53/162/355/AM12/S-47/IC	23.6.2011	Used Nylon Fishnet -- 5100 MTs	1864.56	Due to non – receipt of comments from C&PC and MOEF.
i5	2	Aarti Industries Ltd, Mumbai 01/53/8/328/AM12/A-37/IC	05.10.2011	Bromo Fluoro Methane--- 40.08 Kgs	34.81	The representative of C&PC informed the Committee that the case pertains to Department of Pharmaceuticals. Accordingly, it was decided to refer the case to concerned Department .
		PART-III (MOEF)				
i6	3	R.K. Plastics, Falna 01/53/162/443/AM-12/R-15/IC	11.7.2011	Cellulose & virgin (Plastics waste & scrap)---500 MTs	103.5	Due to non – receipt of comments from MOEF.
i7	4	Sun Acrylics Pvt Ltd, Thane 01/53/8/176/AM-12/S-55/IC	20.7.2011	Acrylic Plastic Sheet Scrap---460 MTs	84.64	Due to non – receipt of comments from MOEF.
i8	6	Shri Ganesh Vyapar Udyog, Mumbai 01/53/8/206/AM12/S-62/IC	1.8.2011	320 MTs Acrylic Plastic Sheet Scrap	58.24	Due to non – receipt of comments from MOEF.
i9	7	Shah Products, Jamnagar 01/53/8/83/AM-12/S-24/IC	24.5.2011	Acrylic plastic scrap---- ---200 MT	38.25	Due to non – receipt of comments from MOEF.

Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs. Lakh	Decision
		PART-IV (Min. of Defence)				
0	2	Defence Land Systems India Pvt Ltd, Palwal 01/53/8/192/AM-12/D-15/IC	27.07.2011	Intregation Parts/Components as per list attached	96.62	Deferred for want of comments from M/o Defence.
1	3	Tata Motors Limited, Mumbai 01/53/8/219/AM11/T-17/IC	12.08.2011	151 parts & sets of infantry combat vehicle & used infantry combat vehicle BMP1	124.92	Deferred for want of comments from M/o Defence.
		PART-V (DGCA)				
2	1	Hindustan Institute of Aeronautics, Bhopal 01/53/8/540/AM11/H-30/IC	04.03.2011	One used Eurocopter-Bo-105 Helicopter with Engine--One	40.65	Due to non – receipt of comments from DGCA.
		PART-VI (DHI)				
3	1	Nov India Pvt Ltd, Mumbai 01/53/8/352/AM12/N-20/IC	19.10.2011	Second hand Oil Field Exploration Equipment as per application----98 Nos.	434.15	The rep. of DHI informed that they require information as to the residual life of import items has been sought from the firm and the same is awaited. Therefore, Committee decided to defer the case.
		PART-VII (DOT)				
4	1	Indian Oil Corporation Ltd, Mumbai 01/53/8/291/AM12/I-19/IC	15.9.2011	Tetra System Network / Wireless Equipment with accessories -- 01 Set	302.93	The Committee noted that DOT vide their letter No.R-11020/07/2011-PP dated 21.10.2011 has informed that IOC is required to obtain decision letter / frequency earmarking letter issued by WPC Wing, after obtaining the Captive Mobile Radio Trunking Service Licence from DOT. Therefore, Committee decided to communicate

						the same to the applicant.
		PART-VIII (ICMR)				
5	1	Astra Zenca India P Ltd., Bangalore 01/53/162/622/AM12/A-29/IC	3.11.2011	Bacterial Strains, Parasitic Strain as per ANF2B	fee of cost	Due to non – receipt of comments from ICMR.
6	2	Invitrogen Bio Services India P Ltd., Bangalore 01/5/8/106/AM12/I-5/IC	30.05.2011	Biological material i.e. Hepatocytes, Microsomes S9 and Cytosol	7528.5	Due to non – receipt of comments from ICMR.
7	3	TCG Life Sciences Ltd, Kolkata 01/53/8/197/AM-12/T-16/IC	28.7.2011	Human AB, Male Plasma derived-----100 X 20bot	3.65	Due to non – receipt of comments from ICMR.
		PART-IX (MOEF)				
8	1	U.B. Rice Mills Pvt. Ltd., Kolkata 01/53/162/26/AM-12/U-1/IC	15.3.2011	Rubber Crumb-500 MT	49.5	Due to non – receipt of comments from MOEF.
9	2	Shah Products, Jamnagar 01/53/8/83/AM-12/S-24/IC	24.5.2011	Acrylic plastic scrap----200 MT	38.25	Due to non – receipt of comments from MOEF.
10	3	Kanahya Industries, Una 01/53/8/135/AM-12/K-4/IC	22.6.2011	PU foam Scrap---66 MT	8.54	Due to non – receipt of comments from MOEF.
Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs. Lakh	Decision
11	4	Nico Extrusions Pvt Ltd, Mumbai 01/53/162/427/AM-12/N-11/IC	6.7.2011	1.Aluminium Scrap “Troma”—1200MTs 2.Aluminium Scrap “Tally”----500 MTs 3.Nickel Scrap Turing “Malic”-300 MTs 4.Nickel Scrap Turnig “Niece”---200 MTs	1369.5	Due to non – receipt of comments from MOEF.
12	5	R.K. Plastics, Falna 01/53/162/443/AM-12/R-15/IC	11.7.2011	Cellulose & virgin (Plastics waste & scrap)---500 MTs	103.5	Due to non – receipt of comments from MOEF.
13	6	Sun Acrylics Pvt Ltd, Thane 01/53/8/176/AM-12/S-55/IC	20.7.2011	Acrylic Plastic Sheet Scrap---460 MTs	84.64	Due to non – receipt of comments from MOEF.
14	7	Geon International, New Delhi 01/53/8/312/AM12/G-30/IC	26.9.2011	Lead battery Plate Scrap ISRI-RAILS---1500 MTs	911.25	Due to non – receipt of comments from MOEF.
15	9	SRF Engineering Plastics Business, Chennai 01/53/162/355/AM12/S-47/IC	23.6.2011	Used Nylon Fishnet-----5100 MTs	1864.56	Due to non – receipt of comments from MOEF and C&PC.
16	2	Aarti Industries Ltd, Mumbai 01/53/8/328/AM12/A-37/IC	5.10.2011	Bromo Fluoro Methane---40.08 Kgs	34.81	The case may be referred to Department of

						Pharma.
		PART-X MOEF(O)				
i7	5	Arvin Electronics India P Ltd., Gurgaon 01/53/8/382/AM12/A-46/IC	8.11.2011	20,000 Nos. Air conditioners	2490	Due to non – receipt of comments from MOEF (O).
		PART-XI (MOEF(WL))				
i8	1	Sh. C. Venkat Ramana Reddy, Hyd 01/53/8/174/AM12/C-11/IC	20.7.2011	07 Hunted Trophies	0.18	Due to non – receipt of comments from MOEF (WL)
i9	2	Sh. G. Ranadhir Ram Reddy, Hyd 01/53/8/175/AM12/G-19/IC	20.7.2011	12 Hunted Animal Trophies	0.55	Due to non – receipt of comments from MOEF (WL)
i0	3	Namdhari Farm Fresh P Ltd., B'lore 01/53/8/264/AM11/N-18/IC	13.09.2010	MITES as detailed in the application	9.19	Due to non – receipt of comments from MOEF (WL)
i1	4	Super Choice India, New Delhi 01/53/8/491/AM11/S- 97/IC	07.02.2011	5700 Kgs Assorted Cut & uncut sea shell and beads	9	Due to non – receipt of comments from MOEF (WL)
i2	5	Fuzzy Wuzzy, Bangalore 01/53/162/1357/AM11/F- 10/IC	18.02.2011	Russian Tortoise -01	0.3	Due to non – receipt of comments from MOEF (WL)
i3	6	Nishit Marketing Corporation, Ahmedabad 01/53/8/110/AM-12/N-7/IC	10.6.2011	Decorative articles of mother of pearl made with help of wood and metal -3500 Nos	7.42	Due to non – receipt of comments from MOEF (WL)
i4	7	Chilton Refrigeration Industries, Kochi 01/53/162/887/AM12/C-19/IC	1.10.2011	1000 Pairs Split Air Conditioners	71.62	Due to non – receipt of comments from MOEF.
i5	8	G Amarender Reddy & others 01/53/8/306/AM11/G- 23/IC	12.10.2010	Hunted Animal Trophies		Due to non – receipt of comments from MOEF (WL).
Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs. Lakh	Decision
		PART-XII				
i6	1	Indian Explosives Ltd., Kolkata 01/53/162/1259/AM11/I- 48/IC	31.01.2011	150 MTs PETN Cord and Booster Grade / PETN Detonator Grade / PETN Wetted	521	Due to non – receipt of comments from PESO.

i7	2	Intertek India Pvt Ltd, New Delhi 01/53/8/535/AM11/I-55/IC	01.03.2011	5 KJ IGNITOR - 560 PCS 1 KJ IGNITOR - 280 PCS	4.18	Due to non – receipt of comments from PESO.
i8	3	Sukhdev Explosives P Ltd., Surat 01/53/8/223/AM12/S-66/IC	10.8.2011	Cartridges, Powder Devices, Explosives as detailed in the agenda	1.9	Due to non – receipt of comments from PESO.
i9	8	Schlumberger Asia Services Limited, Mumbai 01/53/8/350/AM12/S-90/IC	17.10.2011	Charges, shaped-----4000	25	Due to non – receipt of comments from PESO.
'0	9	Gulf Oil Corporation Ltd., Hyd. 01/53/8/71/AM-12/G-9/IC	12.5.2011	Cartridges Power Devices 14000 Nos	121.06	Due to non – receipt of comments from MHA.
		PART-XIII (D/o Pharma)				
'1	1	Cadila Healthcare Ltd, Ahmedabad 01/53/8/296/AM12/C-23/IC	19.9.2011	Theophylline anhydrous Powder 200 M-900 Kgs	11.79	Due to non – receipt of comments from Department of Pharmaceuticals.
		PART-XIV (STEEL)				
'2	2	Gurudev Overseas Ltd, Ludhiana 01/53/8/343/AM12/G-31/IC	13.10.2011	Steel scrap of old(used) rails—458.68 MT	97.46	Due to non – receipt of comments from M/o Steel.
		PART-XV (Textiles)				
'3	3	Sharda Exports, New Delhi 01/53/8/325/AM12/S-86/IC	3.10.2011	Assorted used denim jeans & assorted used neck ties--27000 Kgs	2.91	Due to non – receipt of comments from M/o Textiles.
'4	4	Anisha Impex, Tirupur 01/53/8/337/AM12/A-38/IC	12.10.2011	100% cotton rejected fabrics second stock lot -195000 Kgs., Lab bits & cuttings---36668 Kgs.	169.74	Due to non – receipt of comments from M/o Textiles.
		PART-XVI(Y&AS)				
'5	1	A&W Infrastructures Pvt Ltd, New Delhi 01/53/8/154/AM-12/A-19/IC	6.7.2011	AB-20, Tethered Helium Balloon consist & Gondola Equipment--2 Nos	224.94	Due to non – receipt of comments from M/o YA&S.
'6	2	Mars Entertainment P Ltd., Sirohi 01/53/8/170/AM12/M-22/IC	15.7.2011	2 Nos. Tethered Helium Balloon and Gondola Equipment	224.94	Due to non – receipt of comments from M/o YA&S.
'7	3	Kraska Zone Training Pvt Ltd, Navi Mumbai 01/53/8/241/AM12/K-10/IC	25.8.2011	Paint ball marker and parts & accessories	133.65	Due to non – receipt of comments from YA&S
		PART-XVIII (Misc. agenda)				
'8	1	Aditya Niryat, Faridabad, 01/53/162/880/AM12/A-42/IC	27.10.2011	Import of Gold (Non Monetary)	not given	Due to non – receipt of comments from DEA and

						RBI.
9	2	Shirpur Gold Refinery Ltd., Dhule 01/53/8/293/AM12/S-80/lc	28.9.2011	1800 Kgs Dore Gold content upto 95%	488 cores	Due to non – receipt of comments from DEA and RBI.

3.3 Following 02 applications were rejected.

Sl No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
		PART-VI (DIPP)				
1	1	Saakar Printing Design and Engineering Private Limited, Pune 01/53/8/292/AM12/S-81/IC	15.9.2011	Re-Manufactured Laser Toner Cartridges--- -70000 Nos	764.52	The DIPP vide their letter No.IPP/9/26/2011/TSW/65 dated 31.10.2011 has not supported the proposal for import of subject item. Therefore, the Committee decided to reject the case.
2	3	Kapsun Industries, Ahmedabad 01/53/162/816/AM12/K-17 /IC	11.10.2011	Cut tyre chips-50 MTs	1	The Committee noted that the applicant has proposed import of cut tyre chips for trading purposes. It was also noted that it would add to the environmental hazards. Therefore, the Committee rejected the request.

3.5 Following one application were granted ex-post-facto approval.

Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
		PART-IV (DGCA)				
1	3	Govt. of Maharashtra, Mumbai 01/53/8/389/AM12/M-39/lc	9.11.2011	One New Sikorsky S 76 C+ Helicopter	5800.31	The Committee accorded ex-post-facto approval.

4. Next meeting will be held on 15.12.2011 at 10.30 a.m.

5. The meeting ended at 12.15 p.m. with a vote of thanks to the Chair.

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